

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-114
IA-4859/2020
IN
IB-3144(ND)/2019

IN THE MATTER OF:

Parmod Kumar Anand.

Vs.

MBL Infrastructures Pvt. Ltd.

....**OPERATIONAL CREDITOR**

....**RESPONDENT**

SECTION
U/s 9 of IBC

Order delivered on 12.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :


For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.03.2021.


(Madhu Narula)
Court Officer